

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (ABA) No. 212 of 2020

Balram Ramsingh Dica

Vs.

The State of Maharashtra through Police Station Officer, Police Station Dabki Road, Akola

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri S.V. Shirpurkar, Advocate for the applicant
Mrs. G. R. Tiwari, APP for the State

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Heard learned Advocate Shri Shripurkar for the
applicant and Mrs. Tiwari, learned APP for the State.

Ad-interim bail granted by this Court on 03.04.2020 is
continued until further order.

APP to file say before next date.

List this matter after two weeks.

JUDGE